



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs,
Civil Secretariat, Jammu.

Notification
Jammu, the 12th day of July, 2017.

SRO 288.- In exercise of the powers conferred by Clause (e) of rule 2 of the Jammu and Kashmir Civil Services Decentralization and Recruitment Rules, 2010, and in partial modification of notification SRO 123 of 2017 dated 20.03.2017, the Government hereby directs that the Jammu and Kashmir Civil Services Decentralization and Recruitment Rules, 2010 shall not be applicable to the following posts in the office of Advocate General, J&K:

S.No	Designation	No. of Posts
1.	Junior Scale Stenographers	09
2.	Junior Assistants	11

The aforesaid posts shall be in addition to the posts already specified vide notification SRO 123 of 2017 dated 20.03.2017. The vacancies that would occur subsequently on account of retirements, promotions or otherwise shall be filled up in accordance with relevant recruitment rules. The other terms and conditions for recruitment provided for in notification SRO 123 of 2017 dated 20.03.2017 shall remain the same.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)
Secretary to Government,
Department of LJ&PA.

No.LD(SL)2015/14-Adv-Gen

Dated 12.07.2017

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Commissioner Secretary to Government, General Administration Department, for information.
3. Secretary, Service Selection Board, Srinagar for information.
4. Principal Private Secretary to Chief Secretary for information.
5. General Manager, Government Press Jammu for publication in Government Gazette.

6. Private Secretary to Hon`ble Chief Minister for Department of Law, Justice for information.
7. Private Secretary to Secretary to Government , Department of Law, Justice and Parliamentary Affairs.
8. SRO Section, Department of L.J and PA(w.7.s.c).

Handwritten signature and date '12/7'.

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer
Department of L.J&PA